NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.11.2020 (THURSDAY)

COURT – IV (VIRTUAL MODE)

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	

For Admission (After Notice)

Γ	2.	Comp. App. (AT)	Hemant Khandelwal & Ors.	Shankari Mishra	Rakesh K. Ojha
		No. 206 of 2020	Vs.		
			Niho Construction Ltd. & Ors.		

For Hearing

FOI Heat	0	1		
3.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
	Part Heard	With		
4.	Comp. App. (AT) (Ins) No. 591 of 2020	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia	Prateek Kumar	Ritu Bhalla
	Part Heard	With		
5.	Comp. App. (AT) (Ins) No. 593 of 2020	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma
	Part Heard	With		
6.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	Rony John-R1
7.	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar
	Part Heard	& Ors.		Isha Khurana-R1, R10 Saneep Narain N.Batra Anjali-R2 to R7

8.	Transfer Original	Macedon Indo Austrian Ventures Pvt.	Aditya Narain	Tamanna Goyal
	Petition (AT)	Ltd.	Gaurav Sharma	
	(MRTP) No. 02	Vs.		
	of 2017	New Standard Engineering Co. Ltd.		
	(Old			
	Compensation			
	Application No.			
	51 of 2000)			

Copy to: -

By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar